

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.429

**IA/1667/ND/2023, IA/5779/ND/2022, IA/4332/ND/2022,
IA/3899/ND/2022, IA/3623/ND/2023, IA/6094/ND/2023,
IA/1296/ND/2024 IN IB/275/ND/2020**

IN THE MATTER OF:

Sai Tech Medicare Pvt Ltd	...	Applicant
Versus		
Alchemist Ltd	...	Respondent

Under Section 9 (IBC)

Order delivered on 10.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Paryag and Adv. Himanshu for the Applicant in IA/6094/2023
For the Respondent	: Adv. Kamal Kant Jha & Adv. Avinash singh for Respondent in IA No. 1667/2023, Adv. Aditya Kumar, Adv. Anjana Nigam, Adv. Ila Nath, in : IA- 5779/ND/2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **08.08.2024**.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**